

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

CONTEMPT CASE NO. 18 OF 2019
IN
COMPANY APPEAL(AT) NO.75 OF 2019

IN THE MATTER OF:

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

For Appellant:- Mr. Samir Malik and Ms Nikita Choukse, Advocates.

For Respondents: - Mr. Raghenth Basant and Mr. Mithun Verghis, Advocates.

O R D E R

20.08.2019 - Counter has been filed on behalf of the Respondent. The same is taken on record. Post the matter for orders on **3rd September, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN